

Man Mohan Sharma  
D.J.J.S.  
Director (Administration)



DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-20892015 (O)  
011-28036687 (Fax)  
Email: - dja@nic.in

No. DJA/Trg./Refresher/JJB-V/1547/2022/1303

23<sup>rd</sup> April, 2022

1. Sh. Omish Kathpalia, Principal District & Sessions Judge, Central District, THC
2. Sh. Deepak Jagotra, Principal District & Sessions Judge, East, KKD

**Sub: Workshop / Refresher Programme for Principal Magistrates, Juvenile Justice Boards and Member Social Worker, JJB/Special S.JPU on 06<sup>th</sup> May, 2022**

Respected Sir

The Delhi Judicial Academy is conducting a **Workshop/ Refresher Programme for Principal Magistrates, Juvenile Justice Boards and Member Social Worker, JJB/Special S.JPU on 06<sup>th</sup> May, 2022** as per the Judicial Education & Training Programmes Calendar 2022.

The following Principal Magistrates of Juvenile Justice Boards are proposed to be nominated for attending the aforesaid programme :

Sl. No.	Name	Place of Posting	District
1	Sh. Subhash Kumar Mishra	Principal Magistrate, JJB-VI	East
2	Sh. Gopal Singh Chauhan	Principal Magistrate, JJB-III	Central
3	Ms. Tanyi Khurana	Principal Magistrate, JJB-V	East

The said Judicial Officers may kindly be asked to attend the aforesaid programme and they be also advised not to list any judicial work on 06<sup>th</sup> May, 2022 so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards


Yours Sincerely

  
(Man Mohan Sharma)

23<sup>rd</sup> April, 2022

No. DJA/Trg./Refresher/JJB-V/1547/2022/

*Copy to:*  
Ld. Judicial Officers concerned (Sh. Subhash Kumar Mishra, Sh. Gopal Singh Chauhan, Ms. Tanyi Khurana) for information *through email.*

  
(Man Mohan Sharma)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**  
TIS HAZARI COURT: DELHI


No. 30730-738 /JOTP/Gaz./2022

Dated, Delhi the

**27 APR 2022**

As directed copy of letter bearing No. DJA/Trg./Refresher/JJB-1/1547/2022/1303 dated 23.04.22 received from the Ld. Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A')
2. The Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Branch In-charge, Filing Branch, Central, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.

  
**26 APR 2022**  
(Mukesh Kumar Gupta)  
Additional District Judge (Central)/  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge (HQs)  
Tis Hazari Court, Delhi.